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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

Regn.No.CCP 215/1992 in
OA 731/1988

Date of decision: 25.11.1992

Shri V.K. Seth

...Petitioner

Versus

Shri L.D. Bonnell, Secretary,
Department of Posts & Others

...Respondents

For the Petitioner

...Shri Sant Lal,
Counsel

For the Respondents

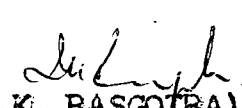
...Shri P.H.
Ramchandani, Sr.
Counsel

CORAM: THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN
THE HON'BLE MR. I.K. RASGOIRA, MEMBER (A)

JUDGMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath,
Chairman)

The Judgment having since been complied with,
this petition is dismissed as not pressed.


(I.K. RASGOIRA)
MEMBER (A)
25.11.1992


(V.S. MALIMATH)
CHAIRMAN
25.11.1992

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